

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings - ORDERS - ISSUED.**

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**ROC.NO.3498/2016-B.SPL.**

**NOTIFICATION NO.648-B.SPL.**

**DATED:30.05.2016**

**READ:**


**The High Court is pleased to order the following Postings and Transfers:-**

Smt. M.V.Ramana Kumari, Prl. Senior Civil Judge, Tenali, Guntur District is transferred and posted as I Addl. Senior Civil Judge, Guntur (Post kept vacant)

- i) Smt. M.V.Ramana Kumari, will immediately handover charge of her post to Addl. Senior Civil Judge, Tenali, and proceed to her new station. She shall take charge of her post from II Addl. Senior Civil Judge (Fast Track Court), Guntur.
- ii) The Addl. Senior Civil Judge, Tenali, will be in full additional charge of the post of Prl. Senior Civil Judge, Tenali, until further orders.

**NOTE: 1. Smt. M.V.Ramana Kumari, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at her request.**

2. The Order placed in the High Court's Web Site <http://thc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
**REGISTRAR (JUDICIAL)  
I/C REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.

4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court Website).
  5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
  6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
  7. The Secretary to Government, Legal Affairs, Law Department, Government of Telangana, Hyderabad
  8. The Accountant General, Andhra Pradesh, Hyderabad
  9. The Director of Treasuries and Accounts, Hyderabad
  10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
  12. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
  13. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
  14. The Prl. District and Sessions Judge, Guntur.
  15. The I Addl. District and Sessions Judge, Guntur.
  16. The I Addl. Senior Civil Judge, Guntur.
  17. The II Addl. Senior Civil Judge (Fast Track Court), Guntur.
  18. The Prl. Senior Civil Judge, Tenali, Guntur District
  19. The Addl. Senior Civil Judge, Tenali, Guntur
  20. The District Treasury Officer, Guntur.
  21. The Sub Treasury Officer, Tenali, Guntur District.
22. **THE SECTION OFFICERS:-**
- a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.